

<i>Year</i>	<i>Amount allocated (Rs. in laksh)</i>	<i>Amount released (Rs. in laks )</i>
1988-89	68.23	78.00
1989-90	10.00	6.024
1990-91	7.00	7.00

Following two road projects costing Rs. 119.45 lakhs have been sanctioned during above period, out of which an amount of Rs. 45.00 lakhs is debitable to Central Road Fund:-

<i>S.No.</i>	<i>Name of work</i>	<i>Approved cost (Rs. in lakhs)</i>
1.	Construction of bridges across Cauvery river near Kadu-Vinalisattali in Arkalgud Taluk	59.45
2.	Providing 4 lane carriageway for the road between Mysore & Krishnarajpet	60.00

Funds under Central Road Fund are released in lumpsum and not work-wise, keeping in view operative sanction and funds available for the purpose.

(c) Funds to be released during 1991-92 is dependent upon operative sanctions and total funds available for the purpose.

[*Translation*]

#### **Development of Carpet Industry**

2571. SHRISURENDRA PAL PATHAK:  
Will the Minister of TEXTILES be pleased to state:

(a) the steps taken or proposed to be taken by the Government to save the carpet industry from the economic crisis and for its overall development;

(b) whether the Government propose to issue export licences to this industry and

arrange for quality inspection of the carpets for export;

(c) if so, the details in this regard; and

(d) the export target fixed for the year 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Exports of carpets have shown an upward trend as evidenced by exports during April-September, 1991 amounting to Rs. 273.05 crores (Provl.) as compared to Rs. 182.91 crores (Provl.) during corresponding period in 1990. The steps taken for the over all development of carpet industry are as follows:-

- i) Government is setting up a Carpet Technology Institute at Bhadohi.
- ii) 437 Carpet Weaving Training

Centres have been imparting training in carpet weaving.

- iii) A Carpet Export Promotion Council has been set up to cater to the interests of carpet exporters. The Council participates in international fairs and organises buyer-seller meets etc. An annual All India Carpet Trade Fair at New Delhi is organised with financial assistance from the Government.

(b) and (c). Exports of carpets are permitted under Open General Licence. Standards evolved by the Bureau of Indian Standards are applicable and action is being taken to evolve separate international standards for hand-knotted carpets.

(d) An export target of Rs. 720 crores is fixed for 1991-92 in respect of hand-knotted woolen/siiken/synthetic yarn carpets, rugs, druggets etc.

**Schemes under UNDP and World Bank Aid in Barabanki District, Uttar Pradesh**

2572. SHRI RAM SAGAR: Will the Minister of FINANCE be pleased to state:

(a) the names of the projects/development schemes being undertaken in Barabanki District of Uttar Pradesh under the United Nations Development Programme; and

(b) the details of projects being executed there with the World Bank assistance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) There are no projects/development schemes being undertaken in Barabanki District of U.P. under UNDP.

(b) There are no independent World Bank assisted project for Barabanki district

alone, however there are several state-wide projects like Technician Education Project-I, VIth National Family Welfare Training and Systems Development Population Project, National Agriculture Extension Project-III and National Social Forestry Project.

[English]

**Diversions of Bulk Cargo Vessels from Bombay Port to Jawaharlal Nehru Port**

2573. SHRI MOHAN RAWLE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have issued directives to divert bulk cargo vessels from Bombay Port to Jawaharlal Nehru Port;

(b) if so, the percentage decline in the traffic at Bombay Port during the years 1990 and 1991 till date;

(c) the extent to which the decline in traffic has affected the financial position of the Bombay Dock Labour Board and Bombay Port Trust; and

(d) the remedial measures proposed to be taken by the Government to compensate the Bombay Dock Labour Board and Bombay Port Trust for the financial loss resulting from such diversion of traffic?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Instructions were issued that bulk carriers suitable for mechanised handling at Jawaharlal Nehru Port Trust carrying Foodgrains/Fertilizers to the Bombay-Nhava Sheva Region should be handled at Jawaharlal Nehru Port Trust.

(b) Total cargo handled by Bombay Port Trust during 1990-91 was more by 4.6% as compared to previous year. During April-October 1991-92, the provisional figures